

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4097
ANSWERED ON:23.08.2005
BHURIA COMMISSION
Mediyam Dr. Babu Rao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Bhuria Commission report on Scheduled Areas and Scheduled Tribes Welfare has been tabled in the Parliament; and
- (b) if not, the reasons thereof ?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) & (b) Bhuria Commission report has not yet been tabled in the Parliament.

The Ministry has communicated the recommendations of the Bhuria Commission Report to all concerned Deptts./Ministries and the States for the follow-up action. After receiving the response from all concerned, the action taken report will be prepared which will be then tabled in the Parliament along with the Bhuria Commission Report.